(vi) Shri Rajveer (Raju Bhaiya) Singh

No.7101 Legislative Branch-I

Statutory Resolution

The following Statutory Resolution has been admitted:-

From whom received	Ministry/ Department	Text of Resolution
Smt. Nirmala Sitharaman	Finance	In pursuance of Section 8A(1) of the Customs Tariff Act 1975,
		this House hereby approves of notification No. 40/2023-
		Customs, dated 30 th June, 2023 [G.S.R 469 (E) dated 30 th June,
		2023] and notification No. 43/2023-Customs dated 1st July,
		2023 [G.S.R 473 (E) dated 1st July, 2023] which seeks to
		amend the First Schedule of the Customs Tariff Act in order to
		increase Import duty on Liquified Petroleum Gas (LPG),
		Propane and Butane.

No.7102

Parliament Security Service, PH

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/searched by the Security Staff.

Kind cooperation of Members is solicited.

No.7103

Parliament Security Service, PH

Entry regulations into the Central Hall, Parliament House

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the